

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.125 of 2011 & IA No.103 of 2011**

**Dated: 30<sup>th</sup> September, 2011**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**In the matter of:**

**M/s. BT Steel Castings Ltd. & Anr. .... Appellant (s)**

**Versus**

**Punjab State Power Corpn. Ltd.  
& Ors. ... Respondent (s)**

**Counsel for the Appellant (s) : Mr. Saurabh Dhawan**

**Counsel for the Respondent (s) :**

**ORDER**

Learned counsel for the appellant seeks some time to file the proof of service.

Post the matter on **20<sup>th</sup> October, 2011.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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